

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

TUESDAY, THE 07TH DAY OF APRIL, 2020 /18TH CHAITHRA, 1942

B.A. TMP - 5 OF 2020

CRIME NO.3937/2020 OF KOTTARAKKARA POLICE STATION

PETITIONERS/1ST AND 2ND ACCUSED:

1. SETHU, AGED 23 YEARS, S/O.SADANADAN,
SETHU BHAVAN, CHIRATTAKONAM, THALACHIRA,
VETTIKKAVALA VILLAGE, KOLLAM-691538.
2. NITHEESH, AGED 21 YEARS, S/O.SATHYAN ACHARI,
SUDHEESH BHAVAN, SASTHAVATTOM,
MURUKKUMPUZHA, ATTINGAL, THIRUVANANTHAPURAM-695302.

BY ADVS.SRI.M.R.SARIN PANICKER
SRI.M.R.SASITH PANICKER

RESPONDENTS:

1. STATE REPRESENTED BY THE INSPECTOR POLICE,
KOTTARAKKARA POLICE STATION, STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM.
2. THE SUB INSPECTOR OF POLICE, KOTTARAKKARA POLICE STATION,
TRIVANDRUM REPRESENTED BY THE PUBLIC PROSECUTOR.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 07.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to get instructions.

Post on 17.4.2020 for final hearing.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/7/4/2020